

आयकर अपीलीय अधिकरण, दिल्ली न्यायपीठ 'डी', दिल्ली में  
IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'D', NEW DELHI

सुश्री सुषमा चावला, उपाध्यक्ष एवं श्री प्रशान्त महर्षि, लेखा सदस्य के समक्ष  
BEFORE MS. SUSHMA CHOWLA, VP & SH. PRASHANT MAHARISHI, AM

आयकर अपील सं. / ITA No.2131/Del/2016

निर्धारण वर्ष / Assessment Year 2011-12

Romi Shiv,  
47/3, Begum Bagh  
Dr. Bhopal Singh Marg  
Meerut  
PAN-ACYPS9841F

.....अपीलार्थी / Appellant

Vs

Pr. CIT, Meerut

..... प्रत्यर्थी / Respondent

अपीलार्थी की ओर से / Appellant by : Sh. Vinod Kr. Goel, Adv  
प्रत्यर्थी की ओर से / Respondent by : Sh. J.K. Mishra, CIT DR

सुनवाई की तारीख / Date of Hearing : 17.3.2020	घोषणा की तारीख / Date of Pronouncement: 17.03.2020
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आदेश / ORDER

**PER SUSHMA CHOWLA, VP**

The present appeal is filed by the assessee against the order of Commissioner of Income Tax, Meerut dated 30.03.2016 relating to assessment year 2011-12 against order passed under section 143(3) of the Income Tax Act, 1961.

2. The learned AR for the assessee files a letter dated 07.03.2020 seeking withdrawal of appeal. The learned DR for the Revenue has no objection to the same. Hence the appeal of the assessee is dismissed as withdrawn.
3. In the result, appeal of the assessee is dismissed.

Order pronounced in the open court on 17<sup>th</sup> day of March, 2020.

**Sd/-**

**(PRASHANT MAHARISHI)**

**लेखा सदस्य/ACCOUNTANT MEMBER**

**दिल्ली / दिनांक Dated : 17<sup>th</sup> March, 2020**

*SH*

आदेश की प्रतिलिपि अद्योषित/Copy of the Order is forwarded to:

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. मुख्य आयुक्त/ The Pr. CIT
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, दिल्ली / DR, ITAT, Delhi
5. गार्ड फाईल / Guard file.

**Sd/-**

**(SUSHMA CHOWLA)**

**उपाध्यक्ष/VICE PRESIDENT**

आदेशानुसार/ BY ORDER,

सत्यापित प्रति // True Copy //

सहायक रजिस्ट्रार,  
आयकर अपीलीय अधिकरण, दिल्ली / ITAT, Delhi

Draft dictated	17.03.2020
Draft placed before author	17.03.2020
Approved Draft comes to the Sr.PS/PS	
Order signed and pronounced on	.03.2020
File sent to the Bench Clerk	.03.2020
Date on which file goes to the AR	
Date on which file goes to the Head Clerk.	
Date of dispatch of Order.	
Date of uploading on the website	.03.2020